

(21)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 491/2002 IN  
OA NO. 2661/2000

This the 18th day of February, 2003

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Yadav Chander Boipai  
S/o Late Rengo Boipai,  
E&RC, Northern Railway,  
Sarojini Nagar, New Delhi.

(By Advocate: Sh. S.K. Sinha)

Versus

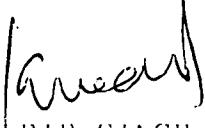
1. Sh. R.K. Singh,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Sh. Vinay Kumar Aggarwal  
Divisional Railway Manager  
(Northern Railways)  
D.R.M's Office,  
New Delhi.

(By Advocate: Sh. V.S.R. Krishna)

O R D E R (ORAL)

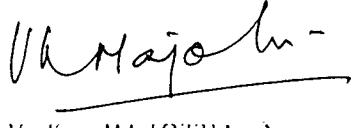
By Sh. V.K. Majotra, Member (A)

Counsel for respondents has placed on record order dated 17.2.2003 vide which the applicant has been granted the scale of Rs.5500-9000. Order also shows that the arrears shall also be paid in due time. Respondents undertake to pay up the arrears in the scale of Rs.5500-9000 within a period of 4 weeks from today. CP stands disposed of.

  
( KULDIP SINGH )

Member (J)

'sd'

  
( V.K. MAJOTRA )

Member (A)